

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 125 of 2012

Dated: 10th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Hindalco Industries Ltd. Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Parag Tripathy, Sr. Advocate,
Mr. Syed Shahid Husain Rizvi,
Mr. Arunabh Ganguli.

Counsel for Respondent (s): Mr. Sanjay Singh for UPERC

ORDER

The learned counsel for both the parties have finished their arguments. The learned counsel for the Appellant is directed to file his comprehensive written submissions on or before 10.11.2012 and the learned counsel for the Respondent is directed to file his comprehensive written submissions on or before 19.11.2012.

Post the matter on **19.11.2012 at 2.30 pm** for Reporting Compliance.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/sm